



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.05.2026

**NOTICE**

Please take notice that the bench notified for the **Court of Chairperson** on **29.05.2026 at 10:30 AM** is re-constituted. Composition of the re-constituted Bench shall be as under.

**Court of Chairperson (10:30 AM)**

- 1. Hon'ble Mr. Justice Ashok Bhushan, the Chairperson**
- 2. Hon'ble Mr. Indevar Pandey, Member (Technical)**

Further, please take notice that the matters listed "**For Pronouncement**" from **item no. 01 to 06** in the **Supplementary Cause List of Court of Chairperson** will now be pronounced **at 02:00 PM**.

By order of Hon'ble Chairperson  
-Sd/-  
Registrar